

ITEM NO.801

COURT NO.11

CORRECTED
SECTION II

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Criminal Appeal No.1676/2011

MAHBOOB & ORS.

Appellant(s)

VERSUS

STATE OF U.P.(NOW UTTARAKHAND) & ANR.

Respondent(s)

WITH

Criminal Appeal Nos.783-784 of 2013 (II)

Date : 11-10-2018 These appeals were mentioned today.

CORAM :

HON'BLE MR. JUSTICE UDAY UMESH LALIT
HON'BLE DR. JUSTICE D.Y. CHANDRACHUD

For Appellant(s) Mr. Jatinder Kumar Bhatia, AOR
Mr. S. S. Nehra, AOR
Mr. Sanjay Kumar Dubey, AOR

For Respondent(s) Ms. Naresh Bakshi, AOR
Mr. Sanjay Kumar Visen, AOR
Mr. Ashutosh Kumar Sharma, Adv.
Mr. Jatinder Kumar Bhatia, AOR
Mr. Sanjay Kumar Dubey, AOR

UPON the matters being mentioned, the Court made the following
O R D E R

At the joint request of the learned counsel for both the
sides, list these matters on 27.11.2018.

(MUKESH KUMAR)
COURT MASTER

(SUMAN JAIN)
BRANCH OFFICER